IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No.664 of 2011

Sidharth Majumdar .... Petitioner
Versus
The State of Jharkhand & Another.... .... Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :
For the Opposite Party :

05/20.04.2021 This criminal miscellaneous petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid 19 pandemic and that is why lawyers are not appearing today.

In that view of the matter, let this case be listed after three weeks.

(Sanjay Kumar Dwivedi, J.)

Anit